

JUDGMENTS FOR THE MONTH OF JULY, 2017

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	4 th	WP(C) 215(AZ)/2016	SH. K. HEMA & 22 OTHERS VS THE STATE OF MIZORAM & 4 OTHERS		HON'BLE MR. JUSTICE SUMAN SHYAM
2	6 th	CRL.A(J) 122/2014	SHIYAB UDDIN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
3	6 th	CRL.A(J) 79/2015	RANTU DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
4	10 th	WP(C) 2020/2008	DR(MRS) INDIRA DEVI VS THE STATE OF ASSAM AND ORS	Orders passed by any other educational authority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
5	10 th	WP(C) 4003/2010	HARENDRA NATH BORA VS THE STATE OF ASSAM & ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
6	10 th	WP(C) 2642/2011	SUSHANTA BASUMATARY & 2 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
7	10 th	CRL.A(J) 47/2012	MD EMDADUL HOQUE VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
8	10 th	Crl.A. 77/2012	MD EMDADUL HOQUE VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
9	10 th	WP(C) 5548/2012	MOYAN UDDIN AHMED VS THE GAUHATI UNIVERSITY & 3 ORS	Other academic disputes	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
10	10 th	WP(C) 5706/2012	BANI KANTA TALUKDAR VS THE STATE OF ASSAM AND 3 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
11	10 th	WP(C) 1410/2013	RUKSHANA PARVEEN VS THE STATE OF ASSAM AND 6 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

12	10 th	WP(C) 1963/2013	MD. NURUL HAQUE BARBHUIYA VS THE STATE OF ASSAM AND 4 ORS	Suspension with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
13	10 th	WP(C) 2619/2013	MRS. BHAGYA KONWAR VS THE STATE OF ASSAM AND 5 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
14	10 th	WP(C) 2667/2013	NRIPENDRA SEAL VS THE STATE OF ASSAM AND 5 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
15	10 th	WP(C) 5768/2013	ANILSENA RAJKUMAR VS THE STATE OF ASSAM AND 5 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
16	10 th	CRL.A(J) 49/2014	KANPAI HAZARIKA @ HEMANTA HAZARIKA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
17	10 th	Crl.Pet. 113/2014	TATA MOTORS FINANCE LTD. VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
18	10 th	Crl.Pet. 263/2014	PULAK GOSWAMI & ANR VS THE STATE OF ASSAM AND ANR	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
19	10 th	MC 918/2014	LIFE INSURANCE CORPN. OF INDIA VS GUNAJIT DAS		HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
20	10 th	WA 111/2014	LIFE INSURANCE CORPN. OF INDIA VS GUNAJIT DAS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
21	10 th	WP(C) 3348/2014	NRIPENDRA SEAL VS THE STATE OF ASSAM AND 3 ORS	Managing Committee of aided Schools	THE HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
22	10 th	WP(C) 3379/2014	SMT. PAREE MAHANTA HAZARIKA VS THE MANAGING DIRECTOR & ANR.	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
23	10 th	CRL.A(J) 61/2015	MD MOFUZ AHMED VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
24	10 th	CRL.A(J) 90/2015	JAWNGBLAM NARZARY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	Hon'ble Mr. Justice Hitesh Kumar Sarma

25	10 th	CRL.A(J) 117/2015	ABDUL RAKIB VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE MIR ALFAZ ALI
26	10 th	CRL.A(J) 17/2016	DILIP DEKA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
27	10 th	CRL.A(J) 41/2016	BASUDEV GHOSH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE Hitesh kumar sarma
28	10 th	CRL.A(J) 123/2016	BIDESHI MANDAL VS THE STATE OF ASSAM	Criminal Appeals (Jail)	Hon'ble Mr. Justice Hitesh Kumar Sarma
29	10 th	WA 187/2017	M/S. T&T PROJECTS LTD. VS THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
30	10 th	WA 188/2017	NAGALAND PRADESH CONGRESS COMMITTEE [NPCC] VS THE ELECTION COMMISSION OF INDIA [ECI] & ANR.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
31	11 th	RSA 69/2003	BINESWAR BORA & ORS. VS SMTI BOGI BORA & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
32	11 th	Crl.A. 20/2006	HAREN BRMAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
33	11 th	Crl.A. 99/2008	LAKHAN DEKA & ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
34	11 th	Crl.A. 183/2008	THE STATE OF ASSAM VS ABDUL JALIL LASKAR & ORS	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
35	11 th	WP(C) 2323/2008	ASSAM GEOLOGY AND MINING SERVICE ASSOCIATION & ANR. VS THE STATE OF ASSAM & ANR.	Salary and allowancest with respect to State Govt Employees	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
36	11 th	WP(C) 4863/2008	SMT. ANIMA RAY & ORS. VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE HRISHIKESH ROY
37	11 th	WP(C) 4993/2008	BINODE BEHARI ROY VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
38	11 th	WP(C) 222/2009	SMT. KALPANA ROY & ANR. VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
39	11 th	WP(C) 574/2009	TARANI KANTA PATHAK VS THE STATE OF ASSAM AND ORS	Other service matters with respect to Service of Local Bodies, Banks, State &	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

				Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	
40	11 th	WP(C) 2592/2010	SMTI KAMALA BALA BANIKYA VS THE STATE OF ASSAM AND ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR JUSTICE HRISHIKESH ROY
41	11 th	WP(C) 2782/2010	NIRMAL KAKATI & 2 ORS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
42	11 th	WP(C) 1042/2013	THE UNION OF INDIA & 4 ORS VS TAHER AHMED LASKAR	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
43	11 th	WP(C) 5973/2014	NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY (NIELIT) & 3 ORS. VS SAZZAD ZAHIR	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
44	11 th	Mat.App. 27/2015	SRIJAYANTA PAUL VS SMTI RUMI DEY	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
45	11 th	PIL 27/2015	MD. ABDUL HAMID TAPADAR & 3 ORS. VS THE STATE OF ASSAM AND 3 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
46	11 th	WA 2/2015	UNION OF INDIA VS GIRISH DAS BISWAS & 6 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

47	11 th	WA 229/2015	SRI BASUDEV MAHANTA & 3 ORS VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
48	11 th	CRP 433/2016	TARINI KANTA BORA VS HEM CHANDRA BORA & ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
49	11 th	MACApp. 128/2016	EUNUS ALI VS THE BRANCH MANAGER (LEGAL) BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD & 2 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	11 th	CRP 156/2017	NIYOTI DEB & 6 ORS VS THE AHMED TEA COMPANY (PVT) LTD.	Civil Revision against appellate decree under the Local Rent Control Act	HON'BLE MR. JUSTICE KALYAN RAI SURANA
51	11 th	WP(C) 611/2017	M/S. VAIRABEE ASSOCIATES VS THE STATE OF ASSAM & 4 ORS.	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE SUMAN SHYAM
52	11 th	WP(C) 1705/2017	M/S. VAIRABEE ASSOCIATES VS THE STATE OF ASSAM & 6 ORS.	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE SUMAN SHYAM
53	11 th	WP(C) 2500/2017	ELITE COMPUTERS AND COMMUNICATIONS PVT. LTD. VS THE STATE OF ASSAM & 11 ORS.	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
54	12 th	WP(C) 4146/2006	IN RE :- THE GOVERNMENT OF ASSAM & ORS VS XXX	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
55	12 th	Crl.A. 68/2008	SRI ABDUL HAQUE VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
56	12 th	Crl.A. 120/2008	THE UNION OF INDIA VS DEPTI KR. BANIK & ORS	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
57	12 th	WP(C) 1487/2010	JOYGUN BEGUM & 3 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
58	12 th	WP(C) 2386/2010	M/S AHAR & 2 ORS VS THE UNION OF INDIA & ORS	Employeess Provident Funds and Misc. Provision act, 19	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
59	12 th	CRP(I/O) 129/2015	RAJIB BAROOAH VS PURNIMATI PLANTATION PVT. LTD.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
60	12 th	Co.App. 2/2016	PRAG BOSIMI SYNTHETICS LIMITED VS 3A CAPITAL LIMITED & 3 ORS	Appeals under the Companies Act, 1956	HON'BLE MR. JUSTICE KALYAN RAI SURANA

61	13 th	Crl.Pet. 32/2007	AHMED TEA CO. PVT. LIMITED VS THE STATE OF ASSAM AND ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
62	13 th	Crl.A. 31/2008	ACHIT DEBNATH VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
63	13 th	Crl.A. 185/2009	MADAN SAIKIA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
64	13 th	WP(C) 977/2010	JYOTIRMOY SARMA VS THE CHAIRMAN , BOARD OF SECONDARY EDUCATION, ASSAM & ORS	Evaluation and totalling of marks in Examination	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
65	13 th	WP(C) 2983/2010	SUSHANTA CHAKRABORTY VS THE UNION OF INDIA & ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE HRISHIKESH ROY
66	13 th	WP(C) 4134/2010	M/S KUMAR ENTERPRISE VS THE STATE OF ASSAM AND ORS	Sales Tax	THE HON'BLE MR JUSTICE HRISHIKESH ROY
67	13 th	Crl.Pet. 809/2014	M/S GBC ENTERPRISE LIMITED & 3 ORS VS RAJIMUL ISLAM SARKAR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
68	13 th	Crl.Pet. 810/2014	M/S GBC ENTERPRISE LIMITED & 3 ORS VS RAJIMUL ISLAM SARKAR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
69	13 th	Crl.Pet. 812/2014	M/S GBC ENTERPRISE LIMITED & 3 ORS VS RAJIMUL ISLAM SARKAR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
70	13 th	Crl.Pet. 890/2014	DEBASISH NATH VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
71	13 th	Crl.Pet. 205/2015	CHOLA MANDALAM INVESTMENT AND FINANCE CO. LTD. & ANR. VS THE STATE OF ASSAM AND ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
72	13 th	CRP(I/O) 23/2015	BISWA RANJAN BANERJEE & 6 ORS. VS SMT. KRISHNA GHOSH & 2 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
73	13 th	CRP(I/O) 121/2015	BISWA RANJAN BANERJEE & 6 ORS. VS SMT. KRISHNA GHOSH & 2 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
74	13 th	Crl.Pet. 63/2016	GOPAL PODDAR & ANR. VS THE STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

75	13 th	Crl.Pet. 127/2016	GOBINDA MONDAL VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
76	13 th	Crl.Pet. 159/2016	SUBROTO CHOUDHURY VS THE NATIONAL SMALL INDUSTRIES CORPORATION LIMITED & 5 ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
77	13 th	Crl.Pet. 562/2016	MRINAL KUMAR RABHA VS ARUP KAKATI	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
78	13 th	Crl.Pet. 955/2016	JUBEDA BEGUM & ANR. VS STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
79	14 th	RSA 32/2004	MD.NUR ISLAM VS ANJIR ALI	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
80	14 th	WP(C) 1126/2010	SMTI NIJORA DEVI VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
81	14 th	WP(C) 2965/2012	DINARAM BORA VS THE STATE OF ASSAM AND ORS	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
82	14 th	Crl.Pet. 598/2013	MD. FARUK SARKAR VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
83	14 th	Crl.Pet. 781/2015	DR. NIRAB KUMAR SARMAH VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
84	14 th	Crl.Pet. 524/2016	KAMALESWAR BARMAN & ANR. VS THE STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
85	14 th	CRP 94/2017	ATOWAR RAHMAN VS KALACHAN SHEIKH & 2 ORS.	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE KALYAN RAI SURANA
86	17 th	WP(C) 2180/2012	MD. AMIR HUSSAIN VS STATE OF ASSAM & ORS.	Orders under the Essential Commodities Act	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
87	17 th	WP(C) 5117/2012	SMTI SASHI TALUKDAR (DEVI) VS THE STATE OF ASSAM AND ORS	Eviction from land	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

88	17 th	WP(C) 7371/2016	DAFFODIL NURSERY (OLD) VS THE STATE OF ASSAM & 4 ORS.	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
89	17 th	CRP 131/2017	ORION INDIA (PVT.) LTD. VS SRI MUKUL SHARMA	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
90	17 th	WP(C) 2309/2017	BANKIM KUMAR DEKA VS THE STATE OF ASSAM & 6 ORS.	Salary and allowancest with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
91	18 th	RSA 106/2004	ON THE DEATH OF THULESWAR DAS HIS LEGAL HEIRS SMTI MONU DAS(WIFE),BABUL DAS(S), DIPJYOTI DAS(S),RINA TAMULI(D),MINA BORA(D) VS HASMAT ALI AND ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
92	18 th	RSA 168/2004	SIRAJ UDDIN LASKAR AND OTHERS VS THE STATE OF ASSAM AND OTHERS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
93	18 th	Crl.A. 24/2008	THE STATE OF ASSAM VS MD. TALEB ALI	Appeals against conviction for offences under IPC	Hon'ble Mr. Justice Hitesh Kumar Sarma
94	18 th	Crl.A. 47/2009	UTTAM GOWALA & ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
95	18 th	Crl.A. 188/2009	PARAG DUTTA VS SARDAR JAGJIT SINGH	Appeals against acquittal	Hon'ble Mr. Justice Hitesh Kumar Sarma
96	18 th	WP(C) 5040/2010	JAMAL UDDIN LASKAR VS THE STATE OF ASSAM AND ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
97	18 th	WP(C) 5287/2010	KAMALESWAR ROY VS THE STATE OF ASSAM AND ORS	Disciplinary and enquiry proceedings with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR JUSTICE HRISHIKESH ROY
98	19 th	Crl.A. 15/2009	RAMAVATAR SAHANI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
99	19 th	WP(C) 6602/2010	MUKUL BORAH VS THE UNION OF INDIA & ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
100	19 th	MACApp. 81/2011	THE UNITED INDIA INSURANCE CO. LTD. VS SMTI RENU PAWE AND ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE MIR ALFAZ ALI
101	19 th	MACApp. 168/2013	UNITED INDIA INSURANCE CO. LTD. VS LIKHIT CH. DAS & 2 ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE MIR ALFAZ ALI

102	19 th	MACApp. 169/2013	UNITED INDIA INSURANCE CO. LTD. VS DIPALI ROY & 2 ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE MIR ALFAZ ALI
103	19 th	CRP(I/O) 162/2017	MANGI DEVI SURANA VS THE DEBTS RECOVERY TRIBUNAL & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
104	19 th	RSA 71/2017	MD JAMALUDDIN AHMED VS THE STATE OF ASSAM & 5 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
105	19 th	WA 201/2017	DR. SHURHOZELIE LIEZIETSU VS NAGALAND LEGISLATIVE ASSEMBLY & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
106	20 th	Crl.A. 182/2005	SANDIP DAS VS JUGAL KISHOR DALMIA	Appeals against acquittal	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
107	20 th	Crl.A. 51/2008	SAJU MIA @ ABDUL KARIM VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
108	20 th	Crl.A. 143/2008	TAPAN KR. DAS VS THE STATE OF ASSAM	Review Applications In Civil Rule	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
109	20 th	MFA 28/2009	THE UNION OF INDIA VS M/S. CHARU ENTERPRISE	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
110	20 th	WP(C) 5375/2010	HOREN BHUYAN VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE HRISHIKESH ROY
111	20 th	WP(C) 5377/2010	SMT. MRINALINI CHUTIA VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR JUSTICE HRISHIKESH ROY
112	20 th	WP(C) 6540/2010	MRIDUL LAHAN VS THE STATE OF ASSAM AND ORS.	Orders passed by the authorities under the Co- Operative Societies Act	HON'BLE MR. JUSTICE SUMAN SHYAM
113	20 th	WP(C) 2624/2012	LAL MOHAN BHARALI VS THE INDIAN OIL CORPORATION & 5 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
114	20 th	MACApp. 72/2013	THE ORIENTAL INSURANCE CO. LTD. VS SMTI DIPALI SARMA & 5 ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE MIR ALFAZ ALI
115	20 th	CRL.A(J) 77/2015	FAGUA URAO VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
116	20 th	CRL.A(J) 106/2015	LAKHI MURMUR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

117	20 th	PIL 118/2015	ALIN MAHANTA VS THE STATE OF ASSAM AND 5 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
118	20 th	WA 170/2015	SMTI ANITA DEKA BORA VS THE UNIVERSITY GRANT COMMISSION & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
119	20 th	Arb.P. 32/2016	SRI MANU KASHYAP VS STATE BANK OF INDIA & 4 ORS.	Arbitration Cases	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
120	20 th	CRL.A(J) 124/2016	RAJ KUMAR PRASAD AHUDHYA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
121	20 th	CRP 88/2016	RAJESH PINCHA VS MAHESH KUMAR RATHI	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE KALYAN RAI SURANA
122	20 th	WP(C) 2402/2016	UNION OF INDIA & ANR. VS SMTI REWATI KUMARI	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
123	20 th	WP(C) 2898/2016	MRS. MANJU SUNAR VS THE UNION OF INDIA & 2 ORS.	Orders passed by the Board of Revenue in land matters	HON'BLE MR. JUSTICE NELSON SAILO
124	20 th	WP(C) 4034/2017	LIAKAT ALI VS THE STATE OF ASSAM & 6 ORS.	Other cases under the Panchayat Acts	HON'BLE MR. JUSTICE SUMAN SHYAM
125	21 st	Crl.Pet. 496/2010	PARUL MAZUMDER LASKAR VS THE STATE OF ASSAM AND ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
126	21 st	WP(C) 3544/2010	ARATI RAMCHIARY & 12 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
127	21 st	CRP 225/2011	ON THE DEATH OF SIRPAT GORIA HIS LEGAL HEIRS VS ON THE DEATH OF HIRALAL GORIA HIS LEGAL HEIRS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
128	21 st	WP(C) 6184/2012	PUTUL CHANDRA SAIKIA VS THE STATE OF ASSAM AND 4 ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

129	21 st	Crl.Pet. 64/2014	DEBAJIT PHUKAN VS THE STATE OF ASSAM AND 5 ORS.	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
130	21 st	Crl.Pet. 135/2014	SATYABRATO DAS VS KULDIP GOHAIN & 5 ORS.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
131	21 st	Crl.Pet. 586/2014	SURJYA TAYUNG & 2 ORS VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
132	21 st	Crl.Pet. 804/2014	HARIDEV DAS & ANR. VS NAYAN KUMAR DAS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
133	21 st	Crl.Pet. 987/2014	SMTI PURABI SONOWAL, IAS., & 2 ORS VS THE STATE OF ASSAM AND 3 ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
134	21 st	WP(C) 472/2014	DR. (MRS) AKANI DAS & 9 ORS VS THE STATE OF ASSAM AND 9 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
135	21 st	Crl.Pet. 28/2015	SMT. MALLIKA BORAH VS THE STATE OF ASSAM AND 2 ORS.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
136	21 st	CRL.A(J) 66/2016	MOSIK UDDIN LASKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
137	24 th	RSA 94/2006	ON THE DEATH OF SULEIMAN ALI HIS LEGAL HEIRS AHAD ALI & ORS. VS MUSTT. SAFIA KHATOON & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
138	24 th	RFA 33/2008	ANJALI DUTTA BARMAN VS PLANTERS AIRWAYS LTD.	Appeals against Original Decrees	HON'BLE MR. JUSTICE KALYAN RAI SURANA
139	24 th	WP(C) 2357/2011	SMTI EPYAYEN GOHAIN VS M/S SHYAM TALKIES PVT. LIMITED & ORS	Orders passed by the Board of Revenue in land matters	HON'BLE MR. JUSTICE A. M. BUJOR BARUA
140	24 th	WP(C) 2614/2012	KRISHNA KANTA HALDAR VS THE STATE OF ASSAM AND ORS	Settlement of Fishery by the Assam Fisheries Development Corporation	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
141	24 th	CRL.A(J) 81/2015	AJOY BORA @ DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
142	24 th	WP(C) 5844/2015	THE UNION OF INDIA & 3 ORS. VS SHRIHARI SEKHAR	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

				Undertaking, Statutory Bodies and Universities and Institutions	
143	24 th	CRP 385/2016	SURENDRA NATH KALITA VS BIPUL DAS & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
144	24 th	WA 182/2017	BOLIN CHANDRA DEURI VS HOUSING AND URBAN DEVELOPMENT CORPORATION LTD (HUDCO) & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
145	24 th	WA 204/2017	MR ER T.S. ANGAMI VS THE STATE OF NAGALAND & 4 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
146	25 th	RSA 30/2004	LAKESWAR DUTTA VS HUNUWAL TEA ESTATE AND ANR.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
147	25 th	Crl.A. 171/2008	JADAV UZIR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
148	25 th	Crl.A. 57/2009	SRI RAJ KUMAR AGARWAL VS SMTI. ANU SINGHANIA & ANR.	Appeals against acquittal	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
149	25 th	MFA 216/2010	ORIENTAL INSURANCE CO. LTD. VS BILLAL KHAN & ANR.	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
150	25 th	WP(C) 5386/2010	DR. PRABODH CHANDRA GOSWAMI VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE HRISHIKESH ROY
151	25 th	WP(C) 5400/2010	SMTI N. BIJOYA DEVI VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR JUSTICE HRISHIKESH ROY
152	25 th	WP(C) 6511/2011	SMTI SEEMA DAS VS NORTH CACHAR HILLS AUTONOMOUS DISTRICT COUNCIL & ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
153	25 th	CRL.A(J) 116/2013	RUPEN KURMI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
154	25 th	WP(C) 3098/2014	HAJI MOFUR ALI BARBHUIYA VS THE POWER GRID CORPORATION OF INDIA & 4 ORS	Compensations relating to Land Matters	HON'BLE MR. JUSTICE A. M. BUJOR BARUA

155	25 th	WP(C) 4386/2014	DHIREN SARMA VS THE STATE OF ASSAM AND 7 ORS.	Regularisation of ad hoc appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
156	25 th	Crl.Pet. 743/2016	MANOJ THAKUR VS THE STATE OF ASSAM AND 2 ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
157	25 th	PIL 19/2016	TRIDIP GOGOI VS THE STATE OF ASSAM AND 3 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
158	25 th	PIL 37/2016	ABDUL KASHIM TALUKDAR & ANR. VS THE UNION OF INDIA & 5 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
159	25 th	WP(C) 2213/2016	GO-002092W RAM MILAN VS THE UNION OF INDIA & 2 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
160	26 th	WP(C) 901/2012	MS. RASIDA KHANAM BARBHUIYA VS THE UNION OF INDIA & ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
161	26 th	CRP 232/2015	MD. SAFIQR RAHMAN BARBHUIYA VS AJAY KUMAR DEY & 3 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
162	26 th	WA 248/2015	SURJYA KANTA BORA VS URBAN BOARD ENGINEERS ASSOCIATION & 4 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
163	26 th	CRP 371/2016	DILIP KR. DAS & 5 ORS VS MUSTT. AJUFA BEGUM BIBI @ AJUPA & 6 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
164	26 th	CRP 413/2016	DILIP KR. DAS & 5 ORS VS MUSTT. AJUFA BEGUM BIBI @ AJUPA & 6 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
165	26 th	I.A.(Civil) 1924/2017	AXOM SARBA SIKSHA ABHIJAN MISSION VS ABDUS SHAHID & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
166	26 th	RSA 95/2017	MUSSTT KHATEMON NESSA & 2 ORS. VS ON THE DEATH OF HASEN ALI HIS LEGAL HEIRS MUSTT MALEKA KHATOON & 9 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
167	26 th	W.P.(Crl.) 1/2017	MANIRUL ISLAM VS THE UNION OF INDIA & 7 ORS.	Other Habeas Corpus petitions	THE HON'BLE MR. JUSTICE NELSON SAILO

168	26 th	WP(C) 411/2017	RAFIKUL ISLAM VS THE STATE OF ASSAM & 3 ORS.	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
169	26 th	WP(C) 4361/2017	M/S. STEEL AND GRIP & ANR. VS THE UNITED BANK OF INDIA & 4 ORS.	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
170	27 th	FAO 28/2010	GHANASHYAM DAS DHIMAN VS THE UNION OF INDIA & ORS	Other appeals under Order 43 Rule 1 CPC in temporary	HON'BLE MR. JUSTICE MIR ALFAZ ALI
171	27 th	WP(C) 5636/2010	MS. DEEPSIKHA DAS VS THE STATE OF ASSAM AND ORS.	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE HRISHIKESH ROY
172	27 th	WP(C) 6262/2010	DEEPAK DAS VS THE STATE OF ASSAM AND ORS.	Other service matters with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
173	27 th	MACApp. 12/2011	STATE OF ASSAM VS SMTI. KHOMESWAR PATHAK & ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE MIR ALFAZ ALI
174	27 th	MACApp. 13/2011	STATE OF ASSAM VS SMTI RANI GOYARY & ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE MIR ALFAZ ALI
175	27 th	WP(C) 6544/2011	DEEPANKAR KAKATI VS STATE OF ASSAM & ANR.	Promotion with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE NELSON SAILO
176	27 th	Arb.P. 9/2013	M/S HILLS TRADE AGENCIES & ANR VS M/S HILLS TRADE AGENCIES & ANR	Arbitration Cases	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
177	27 th	Crl.Rev.P. 67/2013	BIREN DAS VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
178	27 th	RSA 173/2013	DIBAKAR BARMAN VS JITEN BARMAN & 8 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
179	27 th	WP(C) 2409/2015	HARI PRAKASH (GO-1887X) VS THE UNION OF INDIA & 2 ORS.	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	THE HON'BLE MR. JUSTICE NELSON SAILO

				Bodies and Universities and Institutions	
180	27 th	Crl.Pet. 213/2016	DHANANJOY GHOSH VS MD. HAFIZUR RAHMAN	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
181	27 th	WP(C) 5590/2016	UNION OF INDIA & ANR. VS P.NO.6403303, SHRI SASHI BHUSAN TIWAI & 21 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
182	27 th	WP(C) 6964/2016	SRI SUJIT SARKAR VS THE STATE OF ASSAM AND 6 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE SUMAN SHYAM
183	27 th	RSA 166/2017	VANTE SUMEDHANANDA BHIKU VS DIBRUGARH BUDDHA SAMITY & ANR.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
184	27 th	WA 81/2017	SMTI SABITA BEGUM VS THE STATE OF ASSAM & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
185	28 th	Intest.Cas. 6/2007	MD. SAIFUDDIN BORBHUIYA & ORS. VS NAZMA BEGUM LASKAR [BARBHUIYA]	Other First Appeals	HON'BLE MR. JUSTICE MIR ALFAZ ALI
186	28 th	Crl.A. 104/2008	RAMBO PEGU VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
187	28 th	WP(C) 1032/2010	MANISHA DAS MILI VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
188	28 th	WP(C) 2229/2015	ALOKE KUMAR GHOSHAL VS THE UNION OF INDIA & 2 ORS	Suspension with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
189	28 th	WP(C) 6481/2015	MS. SWAPNA DAS VS THE STATE OF ASSAM AND 7 ORS.	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
190	28 th	WP(C) 4392/2016	PUTHIMARI GAON PANCHAYAT LEVEL SAMABAY SAMITY LTD. & 3 ORS VS THE STATE OF ASSAM AND 3 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A.M. BUJOR BARUA

191	28 th	WP(C) 6069/2016	SMTI. DAISY RANI DEVI VS THE STATE OF ASSAM AND 4 ORS	Eviction from House	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
192	28 th	WP(C) 7468/2016	AMIT KR. DAS VS STATE OF ASSAM & 7 ORS.	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE NELSON SAILO
193	28 th	WP(C) 7549/2016	BISWAJIT CHANDA VS STATE OF ASSAM & 7 ORS.	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE NELSON SAILO
194	28 th	WP(C) 763/2017	ABUL KASHEM CHOWDHURY VS THE STATE OF ASSAM & 6 ORS.	Settlement of Markets	HON'BLE MR. JUSTICE SUMAN SHYAM
195	31 st	Crl.Rev.P. 90/2005	BHOLA KALITA VS THE STATE OF ASSAM	Other Criminal revisions	HON'BLE MR. JUSTICE MIR ALFAZ ALI
196	31 st	Crl.Rev.P. 184/2005	SATISH DEKA AND ORS. VS JAGYA RAM MAZUMDAR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MIR ALFAZ ALI
197	31 st	Crl.Rev.P. 295/2005	ANIL DAS VS THE STATE OF ASSAM	Criminal Revisions against acquittal	HON'BLE MR. JUSTICE MIR ALFAZ ALI
198	31 st	WP(C) 339/2009	MD. AMINUR RAHMAN SK @ AMINUR SHEIKH VS THE STATE OF ASSAM AND ORS	Settlement of land	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
199	31 st	WP(C) 1216/2009	DIPU MECH VS THE STATE OF ASSAM & ORS.	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
200	31 st	WP(C) 3709/2012	BHASKAR BHATTA VS THE STATE OF ASSAM AND ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
201	31 st	WP(C) 530/2013	SMT HIRUMANI KALITA VS THE STATE OF ASSAM AND 5 ORS.	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
202	31 st	WP(C) 713/2013	UTTAM CHANDRA SEAL VS THE STATE OF ASSAM AND 3 ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
203	31 st	WP(C) 3177/2013	DR. (SMT.)JONALI CHETIA VS THE STATE OF ASSAM AND 16 ORS.	Promotion with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

204	31 st	WP(C) 3314/2013	DR (SMT.) JONALI CHETIA VS THE STATE OF ASSAM AND 3 ORS.	Promotion with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
205	31 st	Crl.Pet. 150/2015	SMT. SASHI SARAWGI VS SARWAN KUMAR JHA	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
206	31 st	Crl.Pet. 167/2015	ANIL KUMAR JAIN VS SARWAN KUMAR JHA & ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
207	31 st	Crl.Pet. 788/2016	PARTHA PRATIM BORTHAKUR VS M/S MEGHA TECHNICAL & ENGINEERS PVT. LTD.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
208	31 st	I.A.(Civil) 582/2016	UNITED INDIA INSURANCE CO. LTD. VS DR. MRS LAKSHMI GOSWAMI & 2 ORS.	Interlocutory Application (Civil)	THE HON'BLE MR. JUSTICE MIR ALFAZ ALI
209	31 st	Crl.Rev.P. 5/2017	BHASKAR DAS VS THE STATE OF ASSAM & ANR.	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
210	31 st	RSA 212/2017	SRI ATUL RAJKHOWA VS SRI DIPAK KUMAR RAJKHOWA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
211	31 st	WA 134/2017	SARJIN SULTANA VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
212	31 st	WA 197/2017	RINA RANI DEKA & 27 ORS. VS THE STATE OF ASSAM & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
213	31 st	WA 207/2017	ASSAM HIGHER SECONDARY EDUCATION COUNCIL & 2 ORS. VS ST XAVIERS COLLEGE & ANR.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
214	31 st	WP(C) 388/2017	GHANA KANTA DAS VS THE STATE OF ASSAM & 3 ORS.	Retirement benefits with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
215	31 st	WP(C) 1325/2017	BALINDRA DEORI & 10 ORS. VS THE STATE OF ASSAM & 11 ORS.	Dissolution of Autonomous Council Local Bodies	THE HON'BLE MR. JUSTICE SUMAN SHYAM
216	31 st	WP(C) 1371/2017	BISHNU KUMAR DEORI & 6 ORS. VS THE STATE OF ASSAM & 13 ORS.	Other cases under the Panchayat Acts	THE HON'BLE MR. JUSTICE SUMAN SHYAM
217	31 st	WP(C) 4456/2017	KUMUD KALITA & 2 ORS. VS THE STATE OF ASSAM & 6 ORS.	Other service matters with respect to State Govt Employees	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

